

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR NO. 2648 OF 2013

Dated : 8th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon' bleMr. I.J. Kapoor, Technical Member

In the matter of :

Nathu Gangadhar Rambhad ...Appellant(s)
Vs.

M.S.E.D.C.L. Mumbai & Ors. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Kaynat Sheikh for MSEDCL

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.3

ORDER

The appellant is not present. As a last chance, we adjourn the matter to **29.08.2016.**

(I.J. Kapoor)
Technical Member

ts/mk

(Justice Ranjana P. Desai)
Chairperson